Contempt Petition No. 73/2003 in Original Application No. 917/2000

Jabalour, this the 12th day of February, 2004

HON'BLE SHRI M.P.SINGH, VICE CHAIRMAN HON'BLE SHRI G.SHANTHAPPA, MEMBER(J)

Smt. Omwati Bai Baheliya
wd/o late Sh. Ramprasad Baheliya
aged about 33 years,
R/o House No.1036, Lalmaati,
Bihari Mohalla Sidh Baba Road,
Ghamapur, P.S.Ghamapur,
Jabalpur (MP).

...Petitioner

(By Advocate: None)

-Versus-

- The Chairman, Ordnance Factory Board, S.K.Bose Marg, Kolkata, Shri D.K.Dutta.
- The General Manager, Gun Carriage Factory, Jabalpur (MP) Shri S.Ghose.
- 3. Shri M.SivakumarWorks Manager/
 Deputy General Manager/
 Administration,
 Gun Carriage Factory,
 Jabalpur.

... RESPONDENTS

(By Advocate: Shri Om Namdeo)

ORDER (ORAL)

By M.P.Singh, Vice Chairman -

The applicant in Original Application No. 917/2000 has filed this CCP No. 73/03 stating that the respondents have not yet complied with the order of the Tribunal dated 14.8.2003 passed in the said OA No. 917/2000.

2. Today the learned counsel for the respondents has produced

a copy of the order dated 10.11.2003 passed by the respondents,

whereby the order of this Tribunal has been complied with. He has also produced a copy of the cheque dated 18.11.2003-by which the applicant has been granted an amount of Rs. 1,62,368/-.

3. The Learned counsel for the respondents has submitted that a Writ Petition no. 1944/03 was also filed before the Hon'ble High Court against the aforesaid order dated 14.8.2003 passed by this Tribunal and the Hon'ble High Court has passed an order on 22.11.2003 disposingof the said writ petition. We have perused the order passed by the Hon'ble High Court and statement submitted by the respondents before the Hon'ble High Court. it was admitted before the Hon'ble High Court by both the parties that the applicant has been reinstated in service and paid all back wages.

4. Hence we find that the direction given by the Tribunal inOA No. 917/2000 has been complied with and the CCP has become infructuous. Accordingly, the CCP is dismissed as infructuous.

(G/Shanthappa)
Judicial Member

(M.P.Singh) Vice Chairman

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